

Annexure-3

Name of the corporate debtor: JAMMU & KASHMIR CEMENTS LIMITED ; Date of commencement of CIRP: 22.08.2023; List of creditors as on: 12.09.2023

In accordance with Section 25(2) (e), IBC, 2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim			Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?					% voting share in CoC	
1	The J&K Bank Ltd Residency Road Branch Srinagar (J&K)	06/09/2023	43,74,78,027.50	43,52,62,581.50	Secured	-	-	No	100.00%	-	-	22,15,446.00	-	Provisionally accepted
			43,74,78,027.50	43,52,62,581.50		-	-	-	100.00%	-	-	22,15,446.00	-	-

